

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3879
ANSWERED ON 24.03.2025**

New JNVs/KVs

†3879. Shri Utkarsh Verma Madhur:
Shri Kalipada Saren Kherwal:

Will the Minister of EDUCATION be pleased to state:

(a) the details of total number of Jawahar Navodaya Vidyalayas (JNVs) in the Country, State/district-wise especially in West Bengal;

(b) whether the Government is planning to set up new JNV in West Bengal particularly in Jhargram district, if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has fixed any time limit by which JNV is likely to be opened for the benefits of the students in Kheri Parliamentary Constituency of Uttar Pradesh;

(d) whether there is not a single Kendriya Vidyalaya (KV) for providing quality education in Trans Sharda area, Palia, Nighasan and other areas which are about 100 km away from Kheri Parliamentary Constituency; and

(e) whether the Government has any proposal to open KVs in these areas, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) : As on date, a total of 689 Navodaya Vidyalayas (JNVs) have been sanctioned in the country, including 22 JNVs in West Bengal. State/district-wise details of these JNVs may be seen at the URL link - <https://navodaya.gov.in/nvs/en/Promotion-Notification/> .

(b) & (c) : The Navodaya Vidyalaya Scheme envisages for opening of one Navodaya Vidyalaya (NV) in each district of the country. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNVs depends on approval by the competent authority as per extant procedures.

An NV in Lakhimpur Kheri district of Uttar Pradesh is already functional since 2001. Further, Government of India has recently sanctioned 28 new NVs including two new NVs in the uncovered Jhargram and Purba Bardhaman districts of West Bengal.

(d) & (e) : Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedures. Presently, 122 KVs are functioning in the State of Uttar Pradesh. Out of these, 07 KVs namely, KV Lakhimpur Kheri, KV 39 BN SSB Gadania Palia Kalan, KV 59 BN SSB Nanpara, Bahraich, PM Shri KV Pilibhit, PM Shri KV Sitapur, PM Shri KV No.1 Shahajahanpur Cantt and PM Shri KV No.2 Shahajahanpur (OCF) are already functioning in the Trans-Sharda area and in 100km peripheral from Kheri Parliamentary Constituency.

As per information received from Kendriya Vidyalaya Sangathan, no proposal for opening of a new KV in Trans Sharda area, Palia, Nighasan and other areas of 100km away from Kheri Parliamentary Constituency has been received by KVS from the Sponsoring Authority.
